COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 93 OF 2016 AND IA NO. 229 OF 2016

Dated: 28th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

BSES Rajdhani Power Ltd. & Anr. …. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Anr. …. Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rahul Kinra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sandeep for R.2

ORDER

Issue notice to the Respondents returnable on 25.05.2016. Dasti in addition is permitted.

List the matter on ***25.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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